

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

(6)

OA NO. 2509/2003

This the 15th day of October, 2003

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HON'BLE SH. KULDIP SINGH, MEMBER (J)

Dr. A.K.Belwal  
(Applicant in person)

Versus

Union of India through

1. Secretary,  
Tariff Commission  
Lok Nayak Bhawan, 7th Floor,  
Khan Market,  
New Delhi-110003.

2. Sh. Shamshul Haq,  
Section Officer, Tariff Commission  
Lok Nayak Bhawan, 9th Floor,  
Khan Market,  
New Delhi-110003.

3. The Pay & Accounts Officer,  
Dept. of IP & P,  
Udyog Bhawan,  
New Delhi-110001.

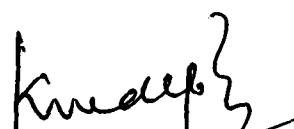
4. The Additional Secretary,  
Financial Advisor  
Dept. of IP & P,  
Udyog Bhawan,  
New Delhi-110001.

5. The Additional Secretary  
Financial Advisor,  
(Dealing with Tariff Commission)  
Department of Expenditure,  
North Block,  
New Delhi-110001.

6. Sh. M.K.Bezboruah, IAS  
Principal Secretary (Finance)  
Govt. of Delhi  
Delhi Govt. Secretariat  
I.P.Estate,  
New Delhi.

O R D E R (ORAL)

Applicant seeks permission to withdraw the OA with  
liberty to agitate afresh. Accordingly, OA is dismissed as  
withdrawn with liberty in accordance with law.

  
( KULDIP SINGH )  
Member (J)

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